NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P.(IB)/992/(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2022

NAME OF PARTIES: - Jagruti Jayraj Pandit

APPEARANCE :
FOR PETITIONER : Adv Yahya Batatawala
FOR RESPONDENT : Absent.

Section: 94(1) of the Insolvency and Bankruptcy Code, 2016
ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List the matter for hearing on **11.01.2023**.

Sd/- **Sd/-**

SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
28.11.2022
AARTI